

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6713  
ANSWERED ON:08.05.2013  
STREET HAWKERS  
Ramasubbu Shri S.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) the estimated number of street hawkers presently living in urban areas in the country;
- (b) whether the Government has any proposal to register street hawkers on the basis of Aadhaar Cards as their identification; and
- (c) if so, the details thereof and the time by which the above proposal is likely to be implemented?

**Answer**

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) : As per a report of National Commission for Enterprises in the Unorganized Sector (NCUES), the estimated number of street vendors in urban areas was in the range of 17 to 25 Lakhs in the year 1999-2000. National Policy on Urban Street Vendors 2009 estimates that in several cities street vendors count for about 2% of the population.

(b) & (c): In order to protect the rights of urban street vendors and to regulate street vending activities, the Street Vendors (Protection of Livelihood and Regulation of street Vending) Bill, 2012 was introduced in Lok Sabha on 6th September, 2012. The proposed Act provides for a survey of existing street vendors. The manner of identification of street vendors will be specified in the scheme made by the concerned State/UT Governments as per provisions of the proposed Act.